DIFFICULTIES IN REGARD TO INDIA'S TRADE WITH RUPEE PAYMENT COUNTRIES

SHRI U. S. DUGAL:
SHRI JAGAT NARAIN:
DR. (MRS.) MANGLADEVI
TALWAR:
SHRI MAHAMMED
HANEEF:

Will the Minister of COMMERCE be pleased to state:

- (a) whether difficulties have arisen with regard to the export of Indian goods to Rupee payment countries as a result of devaluation; and
- (b) if so, what steps are being taken to boost the exports to such countries?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) Yes, Sir, The difficulties have been solved by negotiating with the Governments of the East European countries except Rumania, GDR and Bulgaria with whom discussions are now being carried on. Yugoslavia, Poland, Hungary and Czechoslovakia have already agreed to allow an increase of 57.5% in the price of Indian commodities against contracts concluded before 6th June 1966. In the case of USSR, this mark-up would be 47.5%. Governments concerned will take due steps to advise their exporters and importers to give effect to this increase. It is believed that normality will be established quickly.

SCALE FOR HEAD TRAINS CLERKS ON N. E. RAILWAY

- 133. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the scale of Rs. 250—380 for Head Trains Clerks was sanctioned all over the Indian Railways, except for the employees of the North Eastern Railway; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No.

(b) Does not arise.

NIGHT DUTY ALLOWANCE FOR EMPLOYEES AT GARHARA AND BARAUNI

134. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any representation has been received by the Railway authorities at Gorakhpur regarding the non-payment of Night Duty Allowance to the employees at Garhara Transhipment Shed and Barauni Junction;
- (b) if so, what are the categories who are aggrieved in this connection; and
- (c) what action has been taken to ensure payment to staff working on 22 to 6 hours shift?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, in respect of Garhara.

- (b) Transhipment Clerks.
- (c) The Transhipment Clerks are not eligible for the grant of night duty allowance and the question of ensuring payment to them of the allowance does not, there fore, arise.

COMPLAINTS AGAINST TRACTORS IMPORTED FROM CZECHOSLOVAKIA

- 135. SHRI P. K. KUMARAN: Will the Minister of COMMERCE be pleased to state:
- (a) whether the State Trading Corporation has received any complaint from buyers of Czechoslovakian tractors, imported by M/s. Tractors and Bulldozers of Baroda to the effect that the tractors were delivered to them with many tools, acces sories and parts missing; and
- (b) if so, what action has been taken in the matter?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) The S.T.C. have received complaints from some of the parties, who took delivery of tractors imported from Czechoslovakia in the past through M/s. Tractors and Bull-dozers Ltd. of Baroda, regarding short supply of some tools and accessories. The S.T.C. have taken up the matter with that firm.

ATTACK ON STATION MUSIER AND STAFF BY PASSENGERS

136. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state: